

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-64/2000(Pt.)/797/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Bijay Lakshmi Boruah,
Principal Judge, Family Court,
Dhubri.

Dated Guwahati the rd 23 January, 2023.

Sub: **Station leave permission.**

Ref:- Letter received via email. dtd. 23.01.2023

Madam,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from the evening of 21.01.2023 till the morning of 24.01.2023**, has been granted. Further, the Counsellor, Family Court, Dhubri would remain in charge of your Court and office during this period.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-64/2000(Pt.)/798/A, dated

, 23-01-2023

Copy to:

1. ✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Signature]
Pds